

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 12
CA(CAA) -51/(ND)/2021

IN THE MATTER OF:

ABK Consul Tants Pvt. Ltd. And Capricon Health Services Pvt. Ltd.
....**Applicant**

Order under Section 230-232.

Order delivered on 16.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.Rajeev K Goel, Adv.

Ms.KartikeyaGoel, Adv

For the Respondent

:

ORDER

Learned Counsel for the applicants seeks and is granted time to obtain the consent affidavits from the concerned with respect to the dispensation of the meeting to be held.

List on 09.06.2021.

Sd/-

SUMITA PURKAYASTHA
MEMBER (T)

Sd/-

DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 16.04.2021